

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO.11  
TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2022

RELEASE OF FUNDS TO RAJASTHAN UNDER NFSS

†11. SHRI ARJUN LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to release the central share of the funds to Rajasthan under the National Food Security Scheme (NFSS);
- (b) if so, the time by which it is likely to be done; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)

(a) to (c): Central Government provides Central assistance to States/Union Territories under the National Food Security Act, 2013 (NFSA) for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per the Food Security (Assistance to State Governments) Rules, 2015. Based on the proposals received, an amount of Rs.1889.45 crore has been released to the State Government of Rajasthan. The details of fund released to State Government of Rajasthan is as follows:

Financial Year	Fund released (In crore)
2016-17	333.33
2017-18	10.05
2018-19	339.87
2019-20	95.86
2020-21	374.02
2021-22	585.84
2022-23 (Till 30.11.2022)	150.48
Total	1889.45

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